

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 202 of 2020

IN THE MATTER OF:

Registrar of Companies **...Appellant.**

Versus

Sri Amarnath Finance Ltd. **...Respondent.**

Present:

For Appellant: Mr. Rajesh K. Gonga, Mr. Karan Chhibber, Advocates.

For Respondents: Mr. Rajesh Bohra, Advocate

With

Company Appeal (AT) No. 203 of 2020

IN THE MATTER OF:

Registrar of Companies **...Appellant.**

Versus

Sunny Cast and Forge Pvt. Ltd. **...Respondent.**

Present:

For Appellant: Mr. Rajesh K. Gonga, Mr. Karan Chhibber, Advocates.

For Respondents: Dr. UK Chaudhary, Sr. Advocate.

**ORDER
(Virtual Mode)**

16.02.2021 Learned Counsel for the Respondent seeks and is granted two weeks' time to file Reply Affidavit.

Rejoinder, if any, may be filed within one week thereafter.

Let these matters be fixed 'For Admission (After Notice) on **10th March,**
2021.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/BM.